


WEEKLY STATEMENT FOR DISPATCH OF ORDERS				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 28.10.2019 To 1.11.2019				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
		<b>FINAL ORDER</b>		
1	E/51423/2019	FO/51333/2019	23/10/2019	28.10.2019
2-4	E/1288,1352,2756/2006	FO/51368-70/2019	23/10/2019	28.10.2019
4-5	E/MISC/50681/2019 in E/53474,53623/2018	FO/51374-75/2019	24/10/2019	28.10.2019
6-7	E/53164,53869/2018	FO/51391-92/2019	30/10/2019	01.11.2019
		<b>MISC ORDER</b>		
1	E/ROM/50722/2019 in E/56043/2014	MO/50649/2019	23/10/2019	28.10.2019
				 <b>Deputy Registrar</b> <b>Excise Branch-DB</b>

**Kind Attention:** Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

Prepared by : Amit(LDC)